



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi
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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

March 27, 2023

Auction of State Government Securities (Revised)

The following State Governments have offered to sell stock by way of auction, for an aggregate amount of **₹42,713.72 Crore** (Face Value). The revision is due to inclusion of the State of Chhattisgarh.

Sr. No	State / UT	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Year)	Type of Auction
1	Chhattisgarh	2000	-	8	Yield
2	Gujarat	500	500	5	Yield
		500	500	10	Yield
3	Haryana	1000	-	8	Yield
		1658	-	10	Yield
4	Himachal Pradesh	700	-	9	Yield
		1000	-	15	Yield
5	Jammu and Kashmir	727.72	-	12	Yield
6	Kerala	2263	-	16	Yield
		1037	-	28	Yield
		2000	-	35	Yield
7	Madhya Pradesh	1000	-	24	Yield
8	Maharashtra	3000	-	9	Yield
9	Nagaland	91	-	10	Yield
10	Punjab	2563	-	15	Yield
11	Rajasthan	2000	-	10	Yield
		2000	-	18	Yield
		2262	-	27	Yield
12	Sikkim	100	-	10	Yield
13	Tamil Nadu	2000	-	10	Yield
		2000	-	30	Yield
14	Uttar Pradesh	3000	-	10	Yield
		2612	-	11	Yield
15	Uttarakhand	700	-	10	Yield
16	West Bengal	3000	500	17	Yield
		3000	500	19	Yield
TOTAL		42,713.72			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 28, 2023 (Tuesday)**. The Government Stock up to Ten per cent of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of One per cent of its notified amount for a single bid per stock as per the [Scheme for Non-competitive Bidding Facility](#). Individual investors can place bids as per the non-competitive scheme also through the Retail Direct portal (<https://rbiretaildirect.org.in>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 28, 2023 (Tuesday)**. **The competitive bids should be submitted between 10.30 A.M. and 11.30 A.M. and non-competitive bids should be submitted between 10.30 A.M. and 11.00 A.M.**

In case of technical difficulties, Core Banking Operations Team ([email](#); Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD Auction Team can be contacted ([email](#); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office ([email](#); Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (https://www.rbi.org.in/Scripts/BS_ViewForms.aspx) before the auction timing ends.

The yield percent per annum or the price as the case may be, expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Stock will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **March 28, 2023 (Tuesday)** and payment by successful bidders will be made during banking hours on **March 29, 2023 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The new State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new stock, interest will be paid half yearly on **September 29** and **March 29** of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and the Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.